

Dr. C.P.Mohanty -Vrs- UOI

For Admission No. 4
O.A.No. 43/2013
Advocate (s)- M/s. B.Mohapatra & Ors.
Advocate (s)- Ms. B.K.Mohapatra

Order dated: 01.02.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
&
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. B.Mohapatra, Ld. Counsel for the applicant, and Mr. B.K..Mohapatra, Ld. A.C.G.S.C. appearing for the Respondents, on whom a copy of this O.A. has already been served.

2. Today, during the course of hearing for admission, Mr. Mohapatra, Ld. Counsel for the applicant, submitted that after filing of the O.A. and before listing of the matter before the Bench there are certain new developments, due to which he wants to withdraw this O.A. with liberty to file a better O.A. He files a memo dated 01.02.2013 expressing the desire of the applicant to withdraw this O.A. Prayer is allowed.

3. In view of the above, the O.A. is dismissed as withdrawn. Applicant is given liberty to file any better O.A., if he so desires.


MEMBER (Admn.)


MEMBER (Judl.)

RK